

Shri Dinesh Singh: Of course, it is their duty to look after the interests of the Indian nationals, and I think it is unfair to make a charge like that about Ethiopia. The main point here is, as soon as this took place it was not possible for him to go there. We sent telegrams and found out what the situation there was, and as soon as he was able to go he went there.

Manufacture of MI-4 Helicopters

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- *379. { **Shri A. K. Gopalan:**
Shri P. Kunhan:
Shri Maheswar Naik:
Shri Prakash Vir Shastri:
Shri Bhakt Darshan:
Shri Mohsin:
Shri Bishanchander Seth:
Shri P. Venkatasubbaiah:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Soviet Union has offered to set up a plant in India for the manufacture of MI-4 Helicopters;

(b) whether any agreement has been arrived at between the two countries in this connection; and

(c) if so, the details thereof?

The Minister of Defence Production in the Ministry of Defence (Shri Rughuramaiah): (a) to (c). The Government of the USSR had agreed to grant a licence for the manufacture of the MI-4 helicopters, should the Government of India consider it necessary to undertake manufacture in India. There was no request nor an offer by the Soviet Union to set up a plant in India for the manufacture of the MI-4 helicopters. The number of MI-4 helicopters required by the IAF do not justify the establishment of manufacture in India. The proposal for manufacture of MI-4 in India is therefore not being pursued.

N. C. C. Training Scheme

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- *380. { **Shri Maheswar Naik:**
Shri Balmiki:
Shri S. B. Patil:
Shri C. K. Bhattacharyya:
Shri D. C. Sharma:

Will the Minister of Defence be pleased to state:

(a) the number of students under the colleges and universities who have so far taken to N. C. C. training scheme; and

(b) the further steps that are being taken to extend the scope of this training scheme in consonance with the general enthusiasm to which the country has been roused by the emergency situation?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):

(a) 5,92,880 boys and 29,870 girls in Colleges and Universities were in the NCC Senior Division and NCC Rifles on 19th January, 1963.

(b) Fresh raisings to the extent of 4 lakhs have been sanctioned and of these 1,98,750 boys had been enrolled by 19th January, 1963.

Training in nursing for girl students will also be expanded under the NCC programme to the extent resources of local hospitals and the Indian Red Cross permit.

It is being suggested to all University authorities that they should adopt N.C.C. training as a compulsory subject in their curriculum.

Shri Maheswar Naik: May I know whether the Government is aware that even under the existing training scheme adequate supplies of materials and equipment are not available to the cadets and, if so, may I know what steps have been taken to see that adequate supplies are made to the cadets.

Shri D. R. Chavan: Government is aware of the fact that there are not adequate supplies for giving training to the N. C. C. cadets. Arrangements are being made, however, to procure the necessary supplies.

Shri Narendra Singh Mahida: Does Government contemplate to make N. C. C. training compulsory?

Shri D. R. Chavan: Yes, Sir; Government is contemplating to make it compulsory.

Shri Shivaji Rao S. Deshmukh: May I know what is the strength today of the air-wing of the N. C. C. and what are the chances of its increasing as a result of the decision to make N. C. C. training compulsory?

Shri D. R. Chavan: I have not got the figures at present with me.

Shri S. M. Banerjee: May I know whether the attention of the hon. Minister has been drawn to a Press report in the *Hindustan Times* dated 6th January, 1963, that A.C.C. and N. C. C. Junior Division will be merged with the N. D. S.—the National Discipline Scheme—and, if so, if it is true, may I know why the decision has been changed and why it is being taken away from the Ministry of Defence?

Shri D. R. Chavan: No decision has been taken to replace N. C. C. Junior Division and A. C. C. by National Discipline Scheme.

Shri S. M. Banerjee: There was a report in the *Hindustan Times*—in fact, in all the papers—that the A.C.C. and N. C. C. Junior Division will be merged with N. D. S. and N. C. C. will however continue in the colleges. May I know why there has been a shift in the decision and why it has been shifted from the Defence Ministry to the Education Ministry now?

Shri Y. B. Chavan: There is no decision like that.

Shri Barrow: It was stated by the Education Minister at a conference only yesterday that this was going to replace it.

Shri Y. B. Chavan: There was a suggestion that A. C. C. and Junior N. C. C. should be replaced by N.D.S. Really speaking, that suggestion has not been accepted.

Shri Sham Lal Saraf: Do Government contemplate creating N. C. C. as a base for recruiting officers to the army?

Shri Y. B. Chavan: It is so.

Shri Ranga: May I know whether the course of training that is being given to the N. C. C. is being intensified in the light of the present emergency and the number of lectures given to them is also sought to be increased?

Shri Y. B. Chavan: If it is found necessary, certainly it will be done. At the moment there is no such idea.

Shri Ranga: He has given a hypothetical reply. Would they examine it in the light of my question?

Mr. Speaker: Then it would be a suggestion.

Shri Maheswar Naik: The Deputy Minister has stated there is inadequacy of supply of equipment to the N.C.C.. May I know what steps are taken by Government to see that the required facilities are made available to the N. C. C. so that we can have the best talent in the N. C. C.?

Shri D. R. Chavan: Regarding the shortage of equipment, we are manufacturing dummy rifles of the same weight and same size. Then, we have issued instructions to the units in the States to get the clothings—uniforms etc. also stitched there.